

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 62/AT/2025**

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff of Wind Power Projects (Tranche XVIII) connected to the inter-State Transmission System and selected through competitive bidding process as per the Guidelines dated 26.7.2023 of the Ministry of Power, Government of India.

Petitioner : Solar Energy Corporation of India Limited (SECI).

Respondent : Powerica Limited and Ors.

Date of Hearing : **11.3.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Shikha Ohri, Advocate, SECI  
Shri Kartik Sharma, Advocate, SECI

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition had been filed for the adoption of tariff for the 100 MW Wind Power Projects (Tranche XVIII) connected with the inter-State Transmission System and selected through the competitive bidding process as per the "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects" dated 26.7.2023 issued by the Ministry of Power, Government of India. Learned counsel further submitted that the Petitioner has already filed an affidavit dated 24.2.2025 in compliance with the direction of the Commission vide Record of Proceedings for the hearing dated 6.2.2025. Learned counsel added that the awarded capacity has already been tied up under the Power Purchase Agreements (PPAs) and Power Supply Agreements (PSA) and further, the procurement of power by the Bihar Discoms under the PSA has also been approved by the Bihar Electricity Regulatory Commission.

2. None appeared on behalf of the Respondent despite notice.
3. Considering the submissions made by the learned counsel for the Petitioner, the Commission reserved the matter for order.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**